

Court in April, 1992 in the case of Oxy-tetracycline and multi-vitamin formulations.

(f) and (g) To the extent information is available, the following other cases are pending in various High Courts;

Sl. No.	Name of the Company	Name of the Court	Issue Involved
1	M/s. Bakul Aromatics Ltd.	Bombay	Against price fixation of bulk drug Theophylline.
2	M/s. Cadila Laboratories Limited.	Ahmedabad	Against DPEA recovery of bulk Rifampicin drug.
3	M/s. Pfizer.	Bombay	Against DPEA recovery of bulk drug Oxy tetracycline.
4	M/s. Pfizer.	Bombay	Against DPEA recovery of multi-vitamin formulations.
5	M/s. Abbott.	Bombay	Do.
6	M/s. Sandoz.	Bombay	Do.

Statement

S. No.	Name of the Company	Name of the High Court	Year in which the Writ Petition filed	Issue Involved	Latest Position
1	M/s. Synb-iotics	Delhi	1981	Against DPEA Recovery	Hearing yet to Commence.
2	M/s. Fulford	Delhi	1988	Do.	Do.
3	M/s. Glaxo	Delhi	1990	Do.	Do.
4	M/s. Lyka	Bombay	1990	Do.	Do.
5	M/s. Merind	Bombay	1989	Against fixation of price by the Govt.	Do.
6	M/s. Carews	Calcutta	1991	Against DPEA recovery	Do.
7	M/s. Dolphin	Calcutta	1990	Do.	Do.

आई एम पी सी एल, मोहान द्वारा तैयार की गई दवाइयों पर प्रमाता और संघटकों का उल्लेख

2278. श्री मौलाना अबुलकुल्ला खान
आश्चर्य : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आई.एम.पी.सी. एल., मोहान, जो कि केन्द्रीय सरकार का उपक्रम है, द्वारा तैयार की गई दवाइयों पर प्रमाता/संघटकों का उल्लेख नहीं किया जाना है ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या यह इससे संबंधित कानूनों का उल्लंघन है; और

(घ) यदि हां, तो सरकार इस संबंध में क्या कार्यवाही कर रही है ?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री चिता मोहन) : (क) से (घ) मोहान, अल्मोड़ा, उत्तर प्रदेश में स्थित इंडियन मेडिसिनस फार्मास्यूटिकल्स कारपोरेशन लि., केन्द्रीय सरकार और उत्तर प्रदेश सरकार का संयुक्त क्षेत्र का उपक्रम है। यह आयुर्वेदिक और यूनानी दवाओं का निर्माण करता है। कंपनी से अपेक्षित व्योरे मांगे गए हैं और उन्हें जल्दी ही सदन के पटल पर रख दिया जाएगा।

Tie up between MC Dowell and Parle to produce Cola-Spiked with Rum

2279. DR. ABRAR AHMED:

SHRI SUDHIR RANJAN
MAJUMDAR:

Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for a tie up between Mc Dowell and Parle for pro-